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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.861/252/HDB/2018
NAME OF THE COMPANY	Shranya Natural Resources & InfraProjects Pvt Ltd
NAME OF THE PETITIONER(S)	P. Shanker
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyd
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel (Proxy)	PCS	9985718812	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujar Kumar Reddy	Adv.	916000437	
for RoC			

ORDER

Matter is listed today for admission. Proxy PCS for Counsel for Applicant is present.

Issue notice to RoC (H). ~~PCS~~ to serve notice on RoC (H) and file proof of service.

List the matter on 17.09.2018.


Member (J)

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